



No. of Order	of Order	Order with Signature	Office Note as to action (if any) taken on Order
05.	05.3.07	<p>Present: Mr. U.N. Dubey, Petitioner in person.</p> <p>M/s J.B. Pradhan and Karma Thinley, Government Advocates for the Respondent.</p> <p>...</p> <p>In view of the judgment passed earlier today in Writ Petition (C) No. 46 of 2005, no order is passed ^{on} in this Criminal Miscellaneous Case. As the dispute between the parties is essentially of a civil nature, and we have gone into the merits of the case in the earlier matter, this application is dismissed, without any order as to costs.</p> <p style="text-align: right;"><i>Ajoy</i> (Ajoy Nath Ray, C.J.)</p> <p style="text-align: right;"><i>N.S. Singh</i> (N.S. Singh, J.)</p>	